

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/07/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

-MAHEARING-COURT CODE-MASTAY-AT11.05A.M.

1	SEBI Appeal	31/2020	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley
Sub Matter :		Misc. Application/0000807/2021		
Sub Matter :		Misc. Application/0000549/2021		
Alw	SEBI Appeal	23/2021	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley Co. ELP
Sub Matter :		Misc. Application/0000808/2021		
Sub Matter :		Misc. Application/0000548/2021		
§	Misc. Application	548/2021	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley Co. ELP
(Main Matter Number :SEBI Appeal/0000023/2021)				
§	Misc. Application	549/2021	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley Co. ELP
(Main Matter Number :SEBI Appeal/0000031/2020)				
§	Misc. Application	808/2021	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley Co.
(Main Matter Number :SEBI Appeal/0000023/2021)				
§	Misc. Application	807/2021	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley Co. ELP
(Main Matter Number :SEBI Appeal/0000031/2020)				

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8	Misc. Application	808/2020	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley Co. ELP
<u>ADMISSION-COURTCODE-PRICERISEAO-AT11.10A.M.</u>				
2	Misc. Application	641/2021	MR. BALDEVSINH VIJAYSINH ZALA Vs. SEBI	Ms. Hetal Joshi Advocate
			(Main Matter Number :SEBI Appeal/0000450/2021)	
	Misc. Application	642/2021	MR. BALDEVSINH VIJAYSINH ZALA Vs. SEBI	Ms. Hetal Joshi Advocate
			(Main Matter Number :SEBI Appeal/0000450/2021)	
	Misc. Application	643/2021	MR. BALDEVSINH VIJAYSINH ZALA Vs. SEBI	Ms. Hetal Joshi Advocate
			(Main Matter Number :SEBI Appeal/0000450/2021)	
3	Misc. Application	644/2021	MR. BHAVIK AMRUTLAL VAZA Vs. SEBI	LEGAL PANACEA
			(Main Matter Number :SEBI Appeal/0000451/2021)	
	Misc. Application	645/2021	MR. BHAVIK AMRUTLAL VAZA Vs. SEBI	LEGAL PANACEA
			(Main Matter Number :SEBI Appeal/0000451/2021)	
	Misc. Application	646/2021	MR. BHAVIK AMRUTLAL VAZA Vs. SEBI	LEGAL PANACEA
			(Main Matter Number :SEBI Appeal/0000451/2021)	
4	Misc. Application	647/2021	MR. SHAILESH MULRAJ VED Vs. SEBI	LEGAL PANACEA
			(Main Matter Number :SEBI Appeal/0000452/2021)	

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.	Misc. Application	648/2021	MR. SHAILESH MULRAJ VED Vs. SEBI (Main Matter Number :SEBI Appeal/0000452/2021)	LEGAL PANACEA
	Misc. Application	649/2021	MR. SHAILESH MULRAJ VED Vs. SEBI (Main Matter Number :SEBI Appeal/0000452/2021)	LEGAL PANACEA
5	Misc. Application	650/2021	MR. PRADEEP SYAMSUNDER SWAIN Vs. SEBI (Main Matter Number :SEBI Appeal/0000453/2021)	LEGAL PANACEA
	Misc. Application	651/2021	MR. PRADEEP SYAMSUNDER SWAIN Vs. SEBI (Main Matter Number :SEBI Appeal/0000453/2021)	LEGAL PANACEA
	Misc. Application	652/2021	MR. PRADEEP SYAMSUNDER SWAIN Vs. SEBI (Main Matter Number :SEBI Appeal/0000453/2021)	LEGAL PANACEA
6	Misc. Application	653/2021	MR. HARESH LALITBHAI TEJANI Vs. SEBI (Main Matter Number :SEBI Appeal/0000454/2021)	LEGAL PANACEA
	Misc. Application	654/2021	MR. HARESH LALITBHAI TEJANI Vs. SEBI (Main Matter Number :SEBI Appeal/0000454/2021)	LEGAL PANACEA
	Misc. Application	655/2021	MR. HARESH LALITBHAI TEJANI Vs. SEBI (Main Matter Number :SEBI Appeal/0000454/2021)	LEGAL PANACEA

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7	Misc. Application	656/2021	MRS. BHAVNA MANISH ASHAR Vs. SEBI (Main Matter Number :SEBI Appeal/0000455/2021)	LEGAL PANACEA
	Misc. Application	657/2021	MRS. BHAVNA MANISH ASHAR Vs. SEBI (Main Matter Number :SEBI Appeal/0000455/2021)	LEGAL PANACEA
	Misc. Application	658/2021	MRS. BHAVNA MANISH ASHAR Vs. SEBI (Main Matter Number :SEBI Appeal/0000455/2021)	LEGAL PANACEA
8	Misc. Application	659/2021	MR. MANISH KANAKSHI ASHAR Vs. SEBI (Main Matter Number :SEBI Appeal/0000456/2021)	LEGAL PANACEA
	Misc. Application	660/2021	MR. MANISH KANAKSHI ASHAR Vs. SEBI (Main Matter Number :SEBI Appeal/0000456/2021)	LEGAL PANACEA
	Misc. Application	661/2021	MR. MANISH KANAKSHI ASHAR Vs. SEBI (Main Matter Number :SEBI Appeal/0000456/2021)	LEGAL PANACEA
9	Misc. Application	662/2021	MR. HEMANSHU P. MEHTA Vs. SEBI (Main Matter Number :SEBI Appeal/0000457/2021)	LEGAL PANACEA
	Misc. Application	663/2021	MR. HEMANSHU P. MEHTA Vs. SEBI (Main Matter Number :SEBI Appeal/0000457/2021)	LEGAL PANACEA

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	Misc. Application	664/2021	MR. HEMANSHU P. MEHTA Vs. SEBI	LEGAL PANACEA
(Main Matter Number :SEBI Appeal/0000457/2021)				
	SEBI Appeal	450/2021	MR. BALDEVSINH VIJAYSINH ZALA Vs. SEBI	Ms.Hetal Joshi Advocate
Sub Matter :		Misc. Application/0000641/2021		
Sub Matter :		Misc. Application/0000642/2021		
Sub Matter :		Misc. Application/0000643/2021		
	SEBI Appeal	451/2021	MR. BHAVIK AMRUTLAL VAZA Vs. SEBI	LEGAL PANACEA
Sub Matter :		Misc. Application/0000644/2021		
Sub Matter :		Misc. Application/0000645/2021		
Sub Matter :		Misc. Application/0000646/2021		
	SEBI Appeal	452/2021	MR. SHAILESH MULRAJ VED Vs. SEBI	LEGAL PANACEA
Sub Matter :		Misc. Application/0000647/2021		
Sub Matter :		Misc. Application/0000648/2021		
Sub Matter :		Misc. Application/0000649/2021		
	SEBI Appeal	453/2021	MR. PRADEEP SYAMSUNDER SWAIN Vs. SEBI	LEGAL PANACEA
Sub Matter :		Misc. Application/0000650/2021		
Sub Matter :		Misc. Application/0000651/2021		
Sub Matter :		Misc. Application/0000652/2021		
	SEBI Appeal	454/2021	MR. HARESH LALITBHAI TEJANI Vs. SEBI	LEGAL PANACEA
Sub Matter :		Misc. Application/0000653/2021		
Sub Matter :		Misc. Application/0000654/2021		
Sub Matter :		Misc. Application/0000655/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	455/2021	MRS. BHAVNA MANISH ASHAR Vs. SEBI	LEGAL PANACEA
	Sub Matter :	Misc. Application/0000656/2021		
	Sub Matter :	Misc. Application/0000657/2021		
	Sub Matter :	Misc. Application/0000658/2021		
	SEBI Appeal	456/2021	MR. MANISH KANAKSHI ASHAR Vs. SEBI	LEGAL PANACEA
	Sub Matter :	Misc. Application/0000659/2021		
	Sub Matter :	Misc. Application/0000660/2021		
	Sub Matter :	Misc. Application/0000661/2021		
	SEBI Appeal	457/2021	MR. HEMANSHU P. MEHTA Vs. SEBI	LEGAL PANACEA
	Sub Matter :	Misc. Application/0000662/2021		
	Sub Matter :	Misc. Application/0000663/2021		
	Sub Matter :	Misc. Application/0000664/2021		
<u>ADMISSION-COURT CODE-ISO-AT 11.15A.M.</u>				
10	Misc. Application	667/2021	NIRANJAN METALLIC LTD. Vs. SEBI	Mr.Yashvi Panchal Advocate
	(Main Matter Number :SEBI Appeal/0000458/2021)			
&	SEBI Appeal	458/2021	NIRANJAN METALLIC LTD. Vs. SEBI	MR.Yashvi Panchal Advocate
	Sub Matter :	Misc. Application/0000667/2021		
<u>DISPOSAL-COURTCODE-LOKMANGALCIS-AT 11.20A.M.</u>				
11	SEBI Appeal	46/2019	Lokmangal Agro Industries Limited Vs. SEBI	Chetan Kapadia, Adv.i/b M/s. Vishesha Law Services Gaurav Joshi,Sr. Adv. i/b The Law Point

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/w	SEBI Appeal	60/2019	Lokmangal Agro Industries Limited and Ors. Vs. SEBI	Somasekhar S., Adv. i/b M/s. Vishesha Law Services Gaurav Joshi, Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000712/2021		
A/w	SEBI Appeal	61/2019	Smita Subhash Deshmukh and Ors. Vs. SEBI	Chetan Kapadia, Adv.i/b M/s. Vishesha Law Services Gaurav Joshi, Sr. Adv. i/b The Law Point
A/w	Misc. Application	712/2021	LOKMANGAL AGRO INDUSTRIES LTD. Vs. SEBI	Vishesha Law Services
(Main Matter Number :SEBI Appeal/0000060/2019)				

-DISPOSAL-COURTCODE-REVERSALTRADE-AT11.30A.M.

12	SEBI Appeal	153/2019	Amit Kumar Vs. SEBI	Amit Gupta, Advocate Mr. Vivek Shah, Advocate- i/b ELP
A/w	SEBI Appeal	154/2019	Nupur Agarwal Vs. SEBI	Amit Gupta, Advocate Mr. Vivek Shah, Advocate- i/b ELP
A/w	SEBI Appeal	155/2019	Anuj Kumar Agarwal Vs. SEBI	Amit Gupta, Advocate Mr. Vivek Shah, Advocate- i/b ELP
A/w	SEBI Appeal	156/2019	Smita Agarwal Vs. SEBI	Amit Gupta, Advocate Mr. Vivek Shah, Advocate- i/b ELP

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Alw	SEBI Appeal	157/2019	Radha Rani Vs. SEBI	Amit Gupta, Advocate Mr. Vivek Shah, Advocate- i/b ELP
Alw	SEBI Appeal	158/2019	Amit Kumar Agarwal HUF Vs. SEBI	Amit Gupta, Advocate Mr. Vivek Shah, Advocate- i/b ELP
<u>-DISPOSAL-COURTCODE-PANCARDSUBSIDIARY-AT11.40A.</u>				
13	SEBI Appeal	596/2019	The Loot India Pvt. Ltd.and Anr. Vs. M/s. Pancard Clubs Limited and SEBI	Law Global, Advocates None for R1,A.Ghosh,Adv. i/b The Law Point - R2
<u>-DISPOSAL-COURTCODE-DELAYEDSCNPFUTP-AT11.50A.M.</u>				
14	SEBI Appeal	331/2020	Adamina Traders Pvt. Ltd. Vs. SEBI	i/b R V Legal i/b Khare Legal Chambers
Sub Matter :		Misc. Application/0000339/2020		
Alw	Misc. Application	339/2020	Adamina Traders Pvt. Ltd. Vs. SEBI	R V Legal Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000331/2020)				
Alw	SEBI Appeal	366/2020	Adamina Traders Pvt. Ltd. Vs. SEBI	R V Legal Khare Legal Chambers
Sub Matter :		Misc. Application/0000374/2020		
Alw	Misc. Application	374/2020	Adamina Traders Pvt. Ltd. Vs. SEBI	R V Legal Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000366/2020)				
<u>-DISPOSAL-COURTCODE-OPENOFFERSAST-AT 12NOON</u>				
15	SEBI Appeal	473/2020	DR. V. K. SUKUMARAN Vs. SEBI	Joby Mathew and Associates

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<u>.DISPOSAL-COURTCODE-PARALLELPROCEEDINGS-12.10P.</u>				
16.	Misc. Application	102/2021	MBL AND COMPANY LTD. Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000494/2020)				
	SEBI Appeal	494/2020	MBL AND COMPANY LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000102/2021		
	SEBI Appeal	4/2021	MBL AND COMPANY LTD. Vs. SEBI	Prakash Shah and Associates
<u>DISPOSAL-COURTCODE-INSIDERFCRL-AT12.20P.M.</u>				
17	Misc. Application	104/2021	FUTURE CORPORATE RESOURCES PVT. LTD. AND OR Vs. SEBI	Trilegal The Law Point
(Main Matter Number :SEBI Appeal/0000081/2021)				
	SEBI Appeal <i>Lead Matter</i>	81/2021	FUTURE CORPORATE RESOURCES PVT. LTD. AND OR Vs. SEBI	Trilegal The Law Point
Sub Matter :		Misc. Application/0000104/2021		
<i>Alw</i>	SEBI Appeal	85/2021	Virendra Samani Vs. SEBI	Trilegal The Law Point
<i>Alw</i>	SEBI Appeal	86/2021	Rajesh Pathak and Ors. Vs. SEBI	Trilegal The Law Point

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
17	SEBI Appeal	216/2021	Arpit Maheshwari Vs. SEBI	Shah and Ramaiya Chartered Accountants The Law Point

ADM DISPOSAL-COURTCODE-TAMPERDTMS-AT12.30P.M.

18	SEBI Appeal	129/2021	Vupadhyaylu Sasidhar Vs. SEBI	Mr. Nasir Mohammed, Advocate Ms. Nidhi Singh, Advocate
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PART HEARD-COURTCODE-TBTIP-AT12.35P.M.

19	SEBI Appeal	184/2019 (/0000)	OPG Securities Private Limited and Ors. Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Parinam Law Associates Mustafa Doctor,Sr. Adv. i/b The Law Point
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Sub Matter : Misc. Application/0000777/2021

17	Misc. Application	250/2019	A. KUMAR - INTERVENER Vs. RAVI NARAIN VS SEBI	Nithyaesh Natrajan, Adv -i/b Adv Saloni Sulakhe,
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(Main Matter Number :SEBI Appeal/0000331/2019)

17	Misc. Application	257/2019	A. KUMAR - INTERVENER Vs. NSEIL VS SEBI	Nithyaesh Natrajan-Adv-i/b Adv Saloni Sulakhe
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(Main Matter Number :SEBI Appeal/0000333/2019)

17	Misc. Application	298/2019	A. KUMAR- INTERVENER Vs. CHITRA RAMAKRISHNA VS SEBI	Nithyaesh Natrajan, ADV- i/b Adv Saloni Sulakhe
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(Main Matter Number :SEBI Appeal/0000336/2019)

17	SEBI Appeal	331/2019	Ravi Narain Vs. SEBI	P. N. Modi, Sr. Adv i/b MKA Rafique Dada,Sr.Adv.i/b The Law Point
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Sub Matter : Misc. Application/0000250/2019

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	SEBI Appeal <u>Lead Matter</u>	333/2019	National Stock Exchange of India Ltd. Vs. SEBI	D. J. Khambatta, Sr. Adv i/b AZB and Partners Rafique Dada, Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000257/2019		
Alw	SEBI Appeal	336/2019 (/0000)	Chitra Ramakrishna Vs. SEBI	Prashant Pratap, Sr. Adv. i/b S. Priya Rafique Dada, Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000298/2019		
Alw	SEBI Appeal	433/2019	Mr. A. Kumar Vs. SEBI	Saloni Sulakhe, Advocate Rafique Dada, Sr. Adv. i/b The Law Point
Alw	Misc. Application	777/2021	OPG SECURITIES PVT LTD. Vs. SEBI	PARINAM ASSOCIATES LAW POINT
(Main Matter Number :SEBI Appeal/0000184/2019)				